

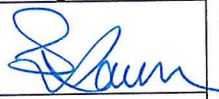
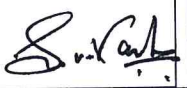
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.262 /9//HDB/2017
NAME OF THE COMPANY	APITCO Limited
NAME OF THE PETITIONER(S)	Madhumitha Software Services
NAME OF THE RESPONDENT(S)	APITCO Limited
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR.S.V. RAMA KRISHNA	Adv.	Sravanam@gmail.com 9848403691	
S.V. VANSI KRISHNA	Adv.	Svk Associates@gmail.com 8919448958	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Adv.	9908011277	

Heard Dr. S.V. Rama Krishna and Shri. S.V. Vansi Krishna, learned counsels for the petitioner and Shri. V.K. Sajith, learned counsel for the respondent.

Learned Counsel for the respondent accepted the notice and requested 2 weeks time to file reply.

Post the case on 13.12.2017.

  
Member (Technical)

  
Member (Judicial)